

**F. No. RCD-10002 /1/2022-Regulatory-FSSAI**  
**Food Safety and Standards Authority of India**  
**(A Statutory body under Ministry of Health & Family Welfare)**  
**(Regulatory Compliance Division)**

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FDA Bhawan, New Delhi

Dated: 24<sup>th</sup> June, 2024

**Office Order**

**Subject: Appointment of Designated Officers (DOs) for Central licensing at Seaport / Airport/ Landport under Section 36 of FSS Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011 -regd.**

In pursuance to Sub section (5) of section 10 and Section 36 of FSS Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011; the following officers are hereby appointed as Designated Officers for the area of jurisdiction mentioned against each with immediate effect until further orders:

Sl. No.	Name of the officer	Qualification	Area of Jurisdiction
1.	Dr. Aradhana Bhargava	MD	Nagpur Airport
2.	Dr. Prateek Kumar Singh	MBBS	Varanasi Airport
3.	Dr. Bisworanjan Dash	MBBS, MPH	Bhubaneswar Airport
4.	Dr. Debargha Kar Choudhury	MBBS	Agartala Land Port
5.	Dr. Bannothe Somasekhar Naik	MBBS	Petrapole Land Port
6.	Dr. M. P Bahseer	MBBS	Cochin Port
7.	Dr. Papiya Das	MD	Goa Port
8.	Dr. K Shamsudheen	MBBS	Mangalore Port
9.	Dr. Pavan Kumar Kudara	MBBS	Visakhapatnam Port

2. The Designated Officers, so appointed shall perform the function of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard to the above jurisdictions.

(G. Kamala Vardhana Rao)  
Chief Executive Officer, FSSAI